

125

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.122/KB/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

Name of the Company	Dhiraj Kumar Mantri -Versus- Radharani Merchants Pvt.Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Tishu Choudhury
2. Jayanta Sengupta
3. Anika Basu
4. Sushmita Ghosh
5. Parashar Baidya

Respondents

S. Ghosh
29/11/2017

Sohail Aggarwal
A.K. Upadhyay

Petitioner

29/11/2017

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 18/01/2018.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)